

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 420

IA/5404/ND/2023, IA/762/ND/2023,  
IA/761/ND/2023, IA/4886/ND/2022,  
IA/3028/ND/2022, IA/3516/ND/2022, Company  
Appeal /43/ND/2023, IA/1131/ND/2023,  
IA/6560/ND/2023 IN IB/307/ND/2019

**IN THE MATTER OF:**

Merckens Karton-UND Pappen Fabric GMBH	...	Applicant
Versus		
Franco Leone Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 12.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Nidhi Narwal
For the Respondent	: Adv. Shyam Kumar, Adv. Iqra Khan for R-9, Adv. Sneha Dey for R-6 in IA/762/ND/2023, Adv. Manoj Kumar in IA No.IA/762/ND/2023
For the RP	: Adv. Abhishek Anand, Adv. Ishaan Dhingra

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **02.05.2024**.

**Sd/-**  
**(Court Officer)**